

हैं तो मैं सदन को आश्वासन देना चाहता हूँ कि उन अफसरों के खिलाफ सख्त कार्यवाही की जाएगी।

श्री हर्षदेव मालवीय : वहाँ की पत्र-पत्रिकाओं में खबर छपी है कि तीन सौ आदमी मरे हैं।

प्रो० मधु दण्डवते : यह जो तीन सौ की बात है, यह एक पत्रिका में आई थी। इस पत्रिका में एक दिन के बाद एक कंट्रिब्यूशन भी छपा है जिसको मैं सदन के सामने रख देता हूँ।

SHRI B. N. BANERJEE: Sir, in recent years there have been introduced a number of what they call superfast trains which travel at a speed of about 100 kms per hour; some them go even up to 130 kms per hour. This particular train which met with an accident at Naini happens to be of the superfast trains. The honourable Minister will no doubt agree that these superfast trains are more vulnerable to accidents than ordinary slow-moving trains. Will he, therefore, tell us what special safety measures have been taken in respect of the superfast trains which travel at high speed? Will he kindly enumerate these special safety measures? Furthermore, in this particular accident to the De Luxe at Naini only one switchman has been suspended, and we thus get the impression that only this switchman might have been responsible for causing this accident. Does the safety of such a superfast train depend upon working of one particular switchman?

PROF. MADHU DANDAVATE: Sir as far as speed is concerned, I want to inform the honourable Member and, through you, all the Members of this House that so far not a single accident has taken place because of the speed of the superfast trains. Not a single accident has so far taken place to the speed of the trains...

SHRI B. N. BANERJEE: I have been misunderstood. I am not saying that speed is responsible for the accident. I am saying that since these trains run at a very high speed, they require special safety measures.

PROF. MADHU DANDAVATE: I would like to tell the honourable Member that this De Luxe train is not the train which we call a superfast train. It runs at a speed of 90 kms per hour. It is not a superfast train. Superfast trains are the Rajdhani Express, the Vajpai Express and the Gitanjali Express. If you go through the list of all the accidents—no matter whether they are in this regime or in the previous regime—because of the speed of the superfast trains no accidents have taken place. But even then the other safety measures to which I have made a reference, will take note of that. Because of the impact of the speed the packing below the track can be spoiled. Therefore, we are allowing superfast trains only on those tracks where the packing is very powerful, and so far no accident due to the speed of the super-fast trains has taken place.

Enquiry dilution of multinational drug firms

*543. DR. V. P. DUTT:

SHRI HIMMAT SINGH: SHRI HARSH DEO MALAVIYA: SHRI NRIPATI RANJAN CHOUDHURY: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that a two tier formula on equity dilution for the multinational drug firms has been prepared;

(b) if so, what are the salient features thereof;

(c) whether all the multinational drug companies are not required to bring down their equity holding to 40 per cent according to the new formula;

†The question was actually asked on the floor of the House by Shri Harsh Deo Malaviya.

(d) if so, in what manner the percentage of foreign equity for each firm is proposed to be determined; and

(e) what are the reasons for not having a uniform formula for all the multinational drug firms?

पेट्रोलियम तथा रसायन और उर्वरक मंत्रालय में राज्य मंत्री (श्री जनेश्वर मिश्र) : (क) से (इ). औषध व भेषज पर हाथी समिति की सिफारिशों को ध्यान में रखते हुये विदेशी औषध कम्पनियों की विदेशी सामग्री पूँजी से संबंधित भावी नीति पर सरकार सक्रिय रूप से विचार कर रही है।

[THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI JANESHWAR MISHRA): (a) to (e). The future policy on foreign equity held by foreign drug companies, having regard to the recommendations of the Hathi Committee on the Drugs and Pharmaceuticals Industry, is under active consideration of Government.]

श्री हर्ष देव मालवीय : किसी सवाल का भी जवाब नहीं हुआ। सारा जवाब हुआ, विचार कर रहे हैं।

I have asked a very definite question. Is it all that the Minister has to say? I want to know whether he has answered my question.

شادی محمد یونس صاحب : آپ نے

لا جواب سوال دیا ہے -

†[श्री मुहम्मद युनूस सलीम : आपने जवाब सवाल पूछा है।]

t[] Devnagari translation.

MR. CHAIRMAN: Do you want to put some supplementary?

SHRI HARSH DEO MALAVIYA: Certainly. First of all, I want to say that I put a question which has (a), (b), (c), (d) and (e) all of which he has answered by saying that the Government is thinking about it. When will the thinking of the Government be over?

क्या आप यह

बताने की कृपा करेंगे कि आपका विचार कब समाप्त होगा? उसका समय कब तक है?

श्री जनेश्वर मिश्र : जल्दी ही इस पर विचार किया जायेगा।

SHRI HARSH DEO MALAVIYA: You must protect us. This is not the way of answering questions. He

says विचार हो रहा है, विचार किया जायेगा। My definite question was by what time he proposes to finish this 'vichar'. No answer is forthcoming. So, my second supplementary is this. Is the hon. Minister aware as to how much of the multinational drug firms which have been directed to dilute their equity hail from the USA, Britain and West Germany?

श्री जनेश्वर मिश्र : सभापति महोदय, यह इस सवाल से उत्पन्न नहीं होता।

MR. CHAIRMAN: You are not to say it.

श्री जनेश्वर मिश्र : सभापति महोदय, मेरे पास है, मैं बता देता हूँ। लेकिन माननीय सदस्य का यह कहना कि हमारे ऊपर अन्याय कर रहे हैं. . .

MR. CHAIRMAN: That is not the point. It is for the Chair to say whether it arises out of this or not. If you have information, you may give it. Otherwise, you ask for notice.

श्री जनेश्वर मिश्र : इससे लिये हम अलग से नोटिस चाहते हैं।

MR. CHAIRMAN: That is all right.

SHRI JAGJIT SINGH ANAND: Sir, there are two things on which he cannot evade an answer. One is the question whether it is a fact that a two-tier formula on equity dilution for the multinational drug firms has been prepared. For that you should say either 'yes' or 'no'. The other question is: What are the reasons for not having a uniform formula for all the multinational drug firms? The reply to this question also is not given by his answer.

श्री जनेश्वर मिश्र : सभापति जी, असल में इस तरह का कोई फार्मूला अभी तैयार नहीं हुआ है। मैंने अपने जवाब में, शुरू में ही कह दिया है कि हाथी समिति की सिफारिशों को ध्यान में रखते हुए, सरकार इस पर विचार कर रही है। क्योंकि माननीय सदस्य जल्द-बाजी में इसका जवाब चाहते हैं, तो मैं इनके स्पष्टीकरण के लिये कहना चाहता हूँ कि हाथी समिति की सिफारिशें 8 जून, 1975 को इस सदन में रखी गई थीं। 12 जून, 1975 को इलाहाबाद हाई कोर्ट का फैसला आ गया था और तब से करीब 18 महीने तक सरकार कुछ अन्य कामों में फंसी रही। सरकार बदल जाने के बाद अब नये सिरे से इस पर विचार हो रहा है और बहुत शीघ्र विचार किया जायेगा।

SHRI JAGJIT SINGH ANAND: 'Jaldi' is all right. But 'jald bazi' has a bad connotation. He should have said 'Jaldi'.

MR. CHAIRMAN: It means early.

Economy in Railway Expenditure

*544. SHRI IBRAHIM KALANIYA:
SHRI S. W. DHABE: SHRI
YOGENDRA MAK-
WANA: SHRI JAGAN
NATH
BHARDWAJ: PROF. N.
M. KAMBLE:

Will the Minister of RAILWAYS be pleased to state:

(a) whether the Railway Board has taken action on the Ministry of Finance circulars, dated the 13th and 27th May, 1977 regarding observance of economy in expenditure and reduction in the existing staff strength by at least ten per cent; and

(b) what is the number of posts which have fallen vacant due to retirement of railway employees since the issue of the circulars referred to in part (a) above and whether they have been filled up?

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE): (a) Yes, Sir. Action has been taken for effecting economy in expenditure

In respect of staff strength, having regard to the Railways expanding operational requirements, reduction has been decided upon in certain selected non-operational areas.

(b) Information is being collected and will be laid on the Table of the Sabha.

SHRI S. W. DHABE: Sir, a circular was issued by the Finance Ministry on the 13th May and the 27th May this year that there should be wage freeze and employment freeze and that ten per cent of workers are to be retrenched and that reduction of staff is to be made. The railways have got about 14 lakhs of workers and there are many casual labourers also. If this proposal is im-

The question was actually asked on the floor of the House by Shri S. W. Dhabe.